

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF SEPTEMBER, 2016**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.09.2016									30.09.2016
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8571	0	0	69	69	0	0	44	44	8596
2	CIVIL SECOND APPEAL	4276	0	0	62	62	0	0	30	30	4308
3	EXECUTION FIRST APPEAL	43	0	0	1	1	0	0	1	1	43
4	EXECUTION SECOND APPEAL	9	0	0	2	2	0	0	0	0	11
5	CIVIL MISC. APPEAL	21574	0	31	491	522	0	10	659	669	21427
6	CIVIL REVISION	426	0	0	30	30	0	0	47	47	409
7	CIVIL REVIEW	782	0	27	19	46	0	24	21	45	783
8	INCOME TAX REFERENCE	10	0	0	0	0	0	4	0	4	6
9	OTHER TAX REFERENCE	127	0	6	0	6	0	7	0	7	126
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	9	0	0	0	0	0	1	0	1	8
12	INCOME TAX APPEAL	1753	0	18	0	18	0	122	0	122	1649
13	WEALTH TAX APPEAL	48	0	3	0	3	0	0	0	0	51
14	SALES TAX REVISION	1120	0	0	36	36	0	0	161	161	995
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	112	0	0	5	5	0	0	5	5	112
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	31	0	0	0	0	0	0	1	1	30
19	COMPANY APPLICATION	246	0	0	7	7	0	0	14	14	239
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	43	0	0	1	1	0	0	0	0	44
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	66	0	5	0	5	0	10	0	10	61
24	SPECIAL APPEAL (WRITS)	3446	0	119	0	119	0	282	0	282	3233
25	CIVIL CONTEMPT	1883	0	16	146	162	0	10	64	74	1971
26	CIVIL WRITS	56019	0	88	1775	1863	0	147	1780	1927	55955
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	634	0	0	7	7	0	3	4	7	634
	TOTAL (A)	101239	0	313	2651	2964	0	620	2831	3451	100752
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19223	0	26	125	151	0	15	116	131	19243
3	CRIMINAL REVISION	6076	0	0	298	298	0	0	104	104	6270
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9686	0	0	640	640	0	0	564	564	9762
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1882	0	0	1378	1378	0	0	1589	1589	1671
6	CRIMINAL CONTEMPT	24	0	0	0	0	0	0	0	0	24
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	31	0	22	0	22	0	27	0	27	26
9	CRIMINAL LEAVE TO APPEAL	912	0	3	39	42	0	0	21	21	933
10	CRIMINAL WRITS	526	0	0	50	50	0	0	7	7	569
	TOTAL (B)	38363	0	51	2530	2581	0	42	2401	2443	38501
	TOTAL (A+B)	139602	0	364	5181	5545	0	662	5232	5894	139253
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	187	0	0	6	6	0	0	20	20	173
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	117	0	0	15	15	0	0	16	16	116
4	CRIMINAL TRANSFER	97	0	0	4	4	0	0	5	5	96
	TOTAL (C)	402	0	0	25	25	0	0	41	41	386
	GRAND TOTAL (A+B+C)	140004	0	364	5206	5570	0	662	5273	5935	139639